

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 57

TCP 107/2009

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

CHAINSUKH GANDHI

V/s

WINTER PARK DEVELOPERS PVT. LTD

Section 397-398 of the Companies Act, 2013

ORDER

Ld. Counsel for the Respondent No.1 informs that the financial statement has been received from the Respondent Company. However, the same are still to be served to the petitioner. List this matter on Board on **05.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh